GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 1090 TO BE ANSWERED ON 29.07.2025

HEALTH HAZARDS EMANATING FROM THE GHAGGAR, SUTLEJ AND BEAS RIVERS

1090 SHRI SATNAM SINGH SANDHU:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:-

- (a) whether the Ministry has taken any steps to check health hazards emanating from the Ghaggar, Sutlej and Beas Rivers in Punjab if so, the details thereof;
- (b) if not, the reasons therefor;
- (c) the details of steps taken for mitigation of health-related hazards from polluted sources across the country; and
- (d) the details of checks and balances mechanism for coping with such hazards?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) to (d) Ministry of Jal Shakti, Government of India provides financial and technical support to the states and Urban Local Bodies (ULBs) under various programs like Namami Gange, National River Conservation Plan (NRCP) and Atal Mission for Rejuvenation and Urban Transformation (AMRUT) etc for creating the sewage and treatment infrastructure for abatement of pollution of rivers.

Further, it is the responsibility of States/Union Territories (UTs) and ULBs to ensure required treatment of sewage and industrial effluents to the prescribed norms before discharging into the rivers and other water bodies.

States/UTs are also required to implement approved action plans for restoration of the polluted stretches in their jurisdiction as identified by Central Pollution Control Board (CPCB) within the stipulated timelines. Regular review on implementation of these action plans is undertaken in the States/UTs and the same is also done at the Central level by Department of Water Resources, River Development and Ganga Rejuvenation, Ministry of Jal Shakti, Govt. of India.
